

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 1725 of 2020

M/s Mintech Trust Account, TA Mintech 34 Carwoola Crescent,  
Moolooba, Qld Australia represented through its authorized signatory  
Tanzeem Alam ...Petitioner

-V e r s u s-

Central Coalfields Limited, through its Chairman, Ranchi & Ors.  
...Respondents

**CORAM: - HON'BLE MR. JUSTICE RAJESH SHANKAR**

For the Petitioner :- Mr. Shrestha Gautam, Advocate

For the CCL :- Ms. Stuti Sinha, Advocate

04/14.09.2020

The present case is taken up through video conferencing.

Learned counsel for the petitioner prays for two weeks' time to file interlocutory application praying inter alia to ignore certain defects pointed out by the office.

In view of the said prayer, put up this case after two weeks under the appropriate heading.

**(Rajesh Shankar, J.)**

Ritesh